

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
 JODHPUR BENCH,
JODHPUR.

Date of Order: 25.5.9-5.

O.A. No. 56/95

Assoo Ram

... Applicant.

VERSUS

Union of India & Ors. ... Respondents.

Mr. Bharat Singh- Counsel for the applicant.

CORAM :

Hon'ble Mr. N.K.Verma-Administrative Member.

Hon'ble Mr. Rattan Prakash- Judl. Member.

PER HON'BLE MR. N.K.VERMA :

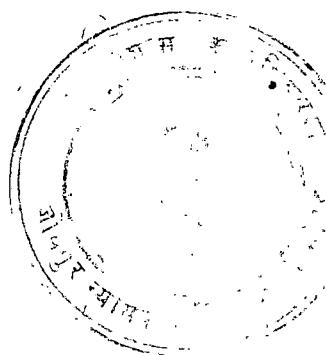
Heard Shri Bharat Singh.

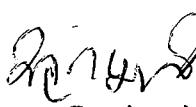
2. In this O.A. the applicant ^{has} come up with a prayer for quashing the impugned order at Annex.A/1, which is a reply from the Divisional Railway Manager to the applicant saying why his candidature for the selection was not found acceptable. The main arguments by Shri Singh was that while giving the reply the Divisional Railway Manager in pursuance to this Tribunal's judgment passed in O.A. No. 53/87, has not ~~been~~ complied with fully in as much as the marks awarded in the seniority

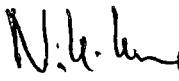
N.K.

has not been indicated. In support of his arguments Shri Singh referred to Railway Board's circular dated 5.12.84, in which the national marks for determining the eligibility of a candidate for being called to the interview has been prescribed. It is seen from the Annexure A/1, that due weighty for the seniority for calling in the interview was given to the respondents and since the applicant had not obtained the requisite marks in the written test, he could not be called for the interview. The circular leave issued by the Railway Board didn't ~~mean~~ any manner of doubt that a candidate could be called for the interview only when he has obtained the minimum percentage of marks at the written test.

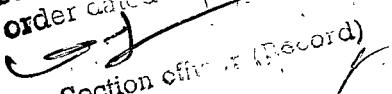
In view of this, we consider that O.A. has no ^{Warrant} merits and ~~getting~~ no interference from this Tribunal. The O.A. is dismissed at the admission stage.




(Rattan Prakash)
Member (J)


(N.K.Verma)
Member (A)

V.S.

Part II and III destroyed
in my presence on 26/11/2000
under the supervision of
Section Officer (I) as per
order dated 4/9/2000

Section Officer (Record)

Copy C/S sent K
Section Officer
Copy A/C sent OA
alongwith OA
Date 1-6-2000
Page No 1-34
Sent to PCB No 3/2 to 3/6
Recd AD Viceroy
Date 6-6-95
C/S